

CATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that child marriages are taking place in large number in all parts of the country, producing disproportionate number of widows and divorces;

(b) whether any research had been carried out about the age of girls when married;

(c) the intensity of the child marriages and its social, moral and psychological consequences; and

(d) what steps are proposed by the Government to stop it?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Government are aware that some child marriages take place in certain parts of the country.

(b) Yes, Sir.

(c) Some of the likely adverse effects of child marriages for girls are early motherhood, decline in health and low literacy/illiteracy.

(d) The Child Marriage Restraint Act has been amended to raise the marriageable age for girls to 18 years and for boys to 21 years and to make the offences cognisable for certain purposes. Media are being used and social welfare organisations are requested to promote awareness about the legal and social implications of Child Marriages.

Nayudamma Committee's Report on Post-graduate Technical Education

5523. SHRI K. RAMAMURTHY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the action taken on the principal recommendations of Nayudamma Committee Report on post-graduate technical education?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): The recommendations are under consideration of the Government.

Management Courses in Universities

5524. SHRI K. P. SINGH DEO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether keeping in view the huge investment involved in the public sector undertakings and trade enterprises Government have considered the desirability of prescribing management course in different universities so that young boys can come out to fill vacancies with proper academic background and practical training in business organization; and

(b) if so, what steps are being contemplated by Government in this direction?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) All India Council for Technical Education through its All India Board of Management Studies lays down standards and courses of studies in management and coordinates activities of institutions offering courses in management education to ensure proper standards and facilities of training. A continuous review to regulate the educational and practical training courses to suit the societal needs, is kept in view by the Board.

खादी तथा ग्रामोद्योग आयोग

5525. श्री मूलचन्द्र डागा : क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि :

(क) खादी तथा ग्रामोद्योग आयोग की स्थापना कब की गई थी और उसका अधिकार क्षेत्र एवं कृत्य क्या है ;

(ख) सरकार द्वारा अब तक इसकी कितनी राशि के अनुदान दिये गये हैं ;